

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/162 /2007-163 /2007 – SM[BR]

Date 17/11/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi
To :

1. M/S SONALAC PAINTS & COATING LTD
 2. M/S SONALAC PAINTS & COATING LTD
- CERAMIC COMPLEX, SIDCO INDUSTRIAL AREA,
KATHUA, J&K
M/S SONALAC PAINTS & COATING LTD

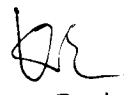
Appellant

Vs
Respondent

C.C.E.JALANDHAR

I am directed to transmit herewith a certified copy of Final order No. 1460 – 1460A - SM[BR] dated 7.11.2008

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E.JALANDHAR

HQ AT CHANDIGARH, PLOT NO 19, SECTOR 17-C, CHANDIGARH.

2. Adv. / Consult

MR.JOY KUMAR

FLAT NO 261/1, SEC 45-A, CHANDIGARH.

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

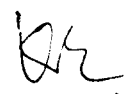
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

15 Office Copy

16 Guard file


Assistant Registrar
(SM Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. IV

Excise Appeal Nos. 162-163 of 2007 (SM)

[Arising out of the Order-in-Appeal No. 312-313/CE/APL/JAL/2006 dated 24/10/2006 passed by The Commissioner (Appeals), Central Excise, Jalandhar.]

For Approval and signature :

Hon'ble Shri Rakesh Kumar, Member (Technical)

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
3. Whether their Lordships wish to see the fair :
copy of the order?
4. Whether order is to be circulated to the :
Department Authorities?

M/s Sonalac Paints & Coatings Ltd.

Appellant

Versus

CCE, Jalandhar

Respondent

Appearance

None – for the appellant.

Shri A.K. Rastogi, Authorized Representative (DR) – for the
Respondent.

CORAM : Hon'ble Shri Rakesh Kumar, Member (Technical)

DATE OF HEARING : 07/11/2008.

Final Order No. 1460-08-sm(BR)
1460A / Dated : 7-11-08

Per. Rakesh Kumar :-

When the case was called, none appeared for hearing even though the notice has been issued to the appellant well in time. The appeal is, therefore, dismissed for non-prosecution.

(Dictated and pronounced in open court.)

(Rakesh Kumar)
Member (Technical)

PK